

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD BENCH
Court 2**

IA 364 of 2019 in TP/MP/218 of 2019 [CP 55 of 2019]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.03.2021**

Name of the Company: Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

Section: IA for Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Vijayesh Atre, advocate appeared on behalf of the Applicant.

Mr. V N Dubey, advocate, appeared on behalf of the Respondent.

Due to paucity of time, the matter is adjourned.

List the matter on 06.05.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 19th day of March, 2021

Manora
MANORAMA KUMARI
MEMBER JUDICIAL